# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

#### **LOK SABHA**

UNSTARRED QUESTION NO. 696. TO BE ANSWERED ON MONDAY, THE 23<sup>RD</sup> JULY, 2018.

#### ASSISTANCE TO STATES FOR INDUSTRIAL DEVELOPMENT

#### 696. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether the Government provides assistance to the States for their industrial development;
- (b) if so, the amount of funds sanctioned and released to States under various schemes during each of the last three years and the current year, projectwise, State/UT-wise including Chhattisgarh;
- (c) whether there is huge potential of industrial development in Chhattisgarh;
- (d) if so, whether the Government proposes to expedite industrial development like consumer products, automobiles etc.; and
- (e) if so, whether the Government is likely to promote small and allied industries by providing special package to Chhattisgarh and if so, the details thereof?

#### **ANSWER**

#### वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

- (a): Yes, Madam.
- (b): (I) Department of Industrial Policy & Promotion (DIPP) under Ministry of Commerce & Industry administers following schemes / programme / policies and provides assistance for development of industries:
  - (i) 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)':

'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' was notified in July, 2013 and is valid till 31.03.2017. Therefore, no new projects are being considered under the Scheme at present. Under this scheme, 23 projects have been sanctioned during the last three years including two projects in Chhattisgarh. A list of sanctioned projects is enclosed at **Annexure-I** and funds sanctioned and released to them

during each of the last three years and the current year, project-wise, State/UT-wise including Chhattisgarh are at Annexure-II.

#### (ii) North East Industrial Development Scheme (NEIDS), 2017:

NEIDS, 2017 notified on 12.04.2018 has come into effect from 01.04.2017 after the end of **North East Industrial and Investment Promotion Policy (NEIIPP), 2007** which ended on 31.03.2017. The scheme covers manufacturing and service sector and will give encouragement to Micro, Small & Medium Enterprises (MSME). Previously, assistance was also provided under Transport Subsidy Scheme (TSS), 1971/ Freight Subsidy Scheme (FSS), 2013 to the industrial units **in the** eight States of the North East, Himachal Pradesh, Jammu & Kashmir, Uttarakhand, Andaman & Nicobar Administration, Lakshadweep Administration and Darjeeling District of West Bengal. The aforementioned scheme has been discontinued with effect from 22.11.2016. The details of funds disbursed under above mentioned schemes during the last three years and the current year, State/UT-wise are furnished **at Annexure-III.** 

#### (iii) Industrial Development Scheme (IDS):

With the objective to promote industrialization and to boost employment generation, the Government has launched a package of fiscal incentives for the Himalayan States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand. The scheme shall remain in force up to 31.03.2022. Details of funds sanctioned/released for beneficiary units are **at Annexure-IV**.

#### (iv) Delhi Mumbai Industrial Corridor (DMIC):

The Government through National Industrial Corridor Development and Implementation Trust formerly known as DMIC Project Implementation Trust Fund provides assistance in the form of Equity/Debt to the SPVs formed with various State Governments for undertaking the work of development of Nodes / Cities and other projects under Delhi Mumbai Industrial Corridor. The amount of Equity / Debt released to the SPVs formed with various State Governments under Delhi Mumbai Industrial Corridor is **at Annexure-V**.

#### (v) National Manufacturing Policy:

The Government of India notified National Manufacturing Policy, 2011 for providing "Cost of Master Planning" to the finally approved National Investment and Manufacturing Zones (NIMZs) @ Rs. 3.00 crore for each under the National Manufacturing Policy (NMP). So far, a total of Rs. 6.00 crores has been released under the "Scheme for implementation of NMP" for granting Cost of Master Planning to the NIMZs at (i) Sangareddy (formerly Medak) District of Telangana and (ii) Kalinganagar, Jajpur District of Odisha during the FY 2017-18.

II. Ministry of Micro, Small & Medium Enterprises (M/o MSME) under Micro and Small Enterprises Cluster Development Programme (MSE-

- CDP) of Ministry of MSME provides financial assistance to State Government Agencies (Implementing Agencies) for establishment of Common Facility Centres (CFCs) and establishment / upgradation of Industrial Estates {Infrastructure Development (ID) projects}. The details of funds sanctioned and released to States/UTs including Chhattisgarh under MSE-CDP during the last three years and current year is **at Annexure-VI**.
- (c): Yes, Madam. There is huge potential of industrial development in Chhattisgarh due to abundant natural resources e.g. forests, minerals, etc. and pro-industrial policies, labour availability and uninterrupted power supply.
- (d): At present, Department of Industrial Policy & Promotion under Ministry of Commerce & Industry has no specific proposal to expedite industrial development for consumer products, automobiles, etc. in the State of Chhattisgarh.
- (e): Department of Industrial Policy & Promotion only provides package of incentives to special category States of Jammu & Kashmir, Himachal Pradesh, Uttarakhand and eight states of North East; and State of Chhattisgarh does not fall under this category.

### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. $696\ FOR$ ANSWER ON 23.07.2018

#### List of projects which were accorded 'Final approval' under MIIUS

'(Rs. in crore)

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S. No.	Name and location of the Project	State	Project Cost	Central Grant	Date of Final Approval	
1	Upgradation of Hindupur Growth Centre & IP Gollapuram, Anantpur District,	Andhra Pradesh	54.2	14.93	01.03.2016	
2	Upgradation of industrial Growth Centre, Bobbili, Vizianagaram District	Andhra Pradesh	30.61	8.68	01.03.2016	
3	Industrial Growth Centre, Urla, Distt. Raipur	Chhattisgarh	49.83	12.26	05.03.2015	
4	Sirgitti Engineering Cluster	Chhattisgarh	41.76	8.74	10.08.2015	
5	Industrial Infra Upgradation of IMT Manesar	Haryana	97.78	39.90	05.03.2015	
6	Industrial Infra Upgradation at IMT, Bawal	Haryana	84.85	34.19	05.03.2015	
7	Industrial Area, Kandrauri	Himachal Pradesh	95.77	24.07	05.03.2015	
8	Industrial Area, Pandoga	Himachal Pradesh	88.05	22.62	05.03.2015	
9	Industrial Estate, Kathua	Jammu & Kashmir	45.20	18.96	10.08.2015	
10	Tupundana Industrial Area, Ranchi	Jharkhand	18.54	5.54	10.08.2015	
11	Bangalore Aerospace Park, Devenhalli	Karnataka	90.50	42.69	10.08.2015	
12	Kolhar Industrial Area, Bidar	Karnataka	96.66	18.96	10.08.2015	
13	KINFRA Defence Park, Palakkad	Kerala	130.94	50	28.03.2016	
14	Up gradation of Infrastructure at Zuangtui Industrial Estate	Mizoram	18.02	14.42	01.03.2016	
15	Industrial Area, Sitapur, Morena	Madhya Pradesh	75.00	12.75	05.03.2015	
16	Industrial Area, Ujjaini, Dhar	Madhya Pradesh	56.96	14.72	05.03.2015	
17	Angul Aluminium Park, Angul	Odisha	99.60	33.44	18.08.2015	
18	Light Engineering Cluster, Nabha, Patiala	Punjab	44.26	13.06	05.03.2015	
19	Upgradation of Physical infrastructure at SIPCOT-HOSUR Industrial Complex	Tamil Nadu	30.4	7.69	01.03.2016	
20	Pashamylaran Industrail Area, Medak	Telangana	104.24	25.76	05.03.2015	
21	Bodhjungnagar Industrial Area	Tripura	59.93	43.51	05.03.2015	
22	Upgradation Of RK Nagar Industrial Area	Tripura	52.25	38.76	01.03.2016	
23	Furniture Hub at Ernakulum District	Kerala	86.156	43.33	14.07.2016	
	Total		1551.506	548.98		

#### Details of amount provided during 2015-16 to 2017-18 and current year (2018-19) to States under HUS/MHUS

(Rs. in crore)

S. N	Name of the Industrial Cluster					s. in crore)
		State	2015-16	2016-17	2017-18	2018-19 (As on 18.07.2018)
1	Industrial Growth Centre, Bobbli	Andhra Pradesh		2.60		
2	Upgradation of Hindupur Growth Centre & IP, Gollapuram	Andhra Pradesh		4.48	5.76	
3	Bamboo Technology Park, Guwahati	Assam		3.07		
4	Industrial Growth Centre Centre, Urla	Chhattisgarh		4.90	3.68	
5	Sirgitti Engineering Cluster, Sirgitti	Cilliatusgai ii	2.62	3.49	2.60	
6	Narol Textile Infrastructure & Environment Management	Gujarat	17.48	4.09		
7	Baddi Infrastructure, Baddi		1.61			
8	Industrial Area, Pandoga	Himachal Pradesh	3.79		8.93	
9	Industrial Area, Kandrauri		4.08			
10	Industrial Infrastructure Upgradation of IMT Manesar		11.97			
11	Industrial Infrastructure Upgradation of IMT Bawal	Haryana	10.26			
12	Adityapur Auto Cluster	Jharkhand	<u> </u>	14.50	<u> </u>	
13	Industrial Estate Ghatti, Kathua	Jammu & Kashmir		5.07	8.21	
14	Tupudana Industrial Area, Ranchi	Jharkhand	<u></u>	1.66	<u></u>	
15	Bangalore Aerospace Park, Devenhalli	Karnataka	12.81			
16	Kolhar Industrial Area, Bidar		5.69	7.30	5.46	
17	KINFRA Defence Park	Kerala		15.00		18.86
18	Readymade Garments Cluster, Jabalpur		8.26			
19	Handloom Cluster, Chanderi	Madhya Pradesh		7.89		
20	Industrial Area, Sitapur	2,2		8.56	$\top$	
21	Industrial Area, Ujjaini		4.60		6.67	
22	Marathwara Automobile Cluster, Aurangabad	Maharashtra		3.46	1.74	
23	Kolhapur Foundry Cluster	Manarashira		3.30		
24	Nashik Engineering Cluster		0.29			
25	Zaungtui Industrial Estate Aizwal	Mizoram		4.33	5.77	
26	Angul Aluminium Park, Angul	Odisha	10.03			
27	Light Engineering Cluster, Nabha	Punjab	4.97		1.64	1.87
28	SIPCOT-HOSUR industrial Complex	Tamilnadu		2.31	3.08	2.31
29	Bodhjungnagar Industrial Area	Tripura	11.94	15.72	15.33	
30	R. K Nagar	Прига	10.10	10.73	6.04	11.43
31	Pashamylaram Industrial Area, Medak	Telangana		7.07		
32	Foundry Cluster, Howrah,	West Bengal	3.48			
	Total		124.00	129.50	74.90	34.47

### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 696 FOR ANSWER ON 23.07.2018

# (i) Details of funds released to NEDFi for settlement of claims of industrial units under North East Industrial and Investment Promotion Policy (NEIIPP), 2007

(Rs. in crore)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19
1.	Arunachal		0.01	16.09	-
	Pradesh				
2.	Assam	111.10	124.34	352.8	76.68
3.	Manipur	-	0.26	3.77	-
4.	Meghalaya	67.20	33.38	313.17	-
5.	Mizoram	-	1.69	11.1	-
6.	Nagaland	-		0.01	-
7.	Sikkim	-	3.72	73.28	42.73
8.	Tripura	21.70	6.60	12.76	1.37
	Total	200.00	170.00	782.98	120.78

## (ii) Details of funds released to disbursing agencies for settlement of claims of industrial units under Transport Subsidy Scheme (TSS)

(Rs. in crore)

Sl.	Name of State/UT	2015-16	2016-17	2017-18	2018-19
No.					
1.	Himachal Pradesh	1	ı	17.12	9.00
2.	Jammu & Kashmir	1	-	-	-
3.	Uttarakhand	1	1	-	-
4.	Andaman & Nicobar	-	-	-	-
	Islands				
	Total	1	ı	17.12	9.00
1.	Arunachal Pradesh	1	1	44.85	-
2.	Assam	34.64	43.68	374.96	227.69
3.	Manipur	-	2.02	20.23	-
4.	Meghalaya	25.18	5.14	125.36	74.11
5.	Mizoram	-	ı	1.74	-
6.	Nagaland	1	1	-	-
7.	Tripura	0.18	0.32	-	-
8.	Sikkim	-	-	-	-
	Total	60.00	51.16	567.14	301.8
	Grand Total	60.00	51.16	584.26	310.8

# (iii) Details of funds released to disbursing agencies for settlement of claims of industrial units under Freight Subsidy Scheme

(Rs. in crore)

Sl.	Name of	2015-16	2016-17	2017-18	2018-19
No.	State/UT				
1.	Arunachal	-	-	-	-
	Pradesh				
2.	Assam	-	-	-	1.83
3.	Manipur	-	-	-	-
4.	Meghalaya	-	18.56	5.49	73.55
5.	Mizoram	-	-	9.56	-
6.	Nagaland	-	-	-	-
7.	Tripura	0.01	0.28	0.39	-
8.	Sikkim	-	-	-	-
9.	Andaman &			0.58	-
	Nicobar Islands				
	Total	0.01	18.84	16.02	75.38

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#### **ANNEXURE-IV**

# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 696 FOR ANSWER ON 23.07.2018

# Details of funds disbursed for settlement of claims of industrial units in the Himalayan States

(Rs. in crore)

Sl.	Name of the	Schei	me	2015-16	2016-17	2017-18	2018-19
No.	States						
1.	Jammu &	Central	Capital		0.83	10.54	-
	Kashmir	Investment	Subsidy				
		Scheme					
		Central	Interest		8.85	35.35	36.32
		Subsidy Sch	neme				
		Comprehens	sive		0.49	0.73	-
		Insurance So	cheme				
2.	Himachal	Central	Capital	0.228	8.82	40.37	13.97
	Pradesh	Investment	Subsidy				
		Scheme					
3.	Uttarakhand	Central	Capital	22.78	5.71	26.94	7.23
		Investment	_				
		Scheme	Ť				
		Total		23.008	24.70	113.93	57.52

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### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 696 FOR ANSWER ON 23.07.2018

The amount of Equity / Debt released to the SPVs formed with various State Governments for undertaking the work of development of Nodes / Cities and other projects under Delhi Mumbai Industrial Corridor is as under:

(Rs. in Crores)

S. No	Name of the	Name of the SPV	2015-16	2016-17	2017-18	2018-19
	State					
1	Maharashtra	Aurangabad Industrial	352.90	-	849.90	
		Township Limited				
2	Gujarat	Dholera Industrial City	679.63	303.87	310.73	
		Development Limited				
3	Uttar	DMICDC Logistics Data	0.02	3.99	-	-
	Pradesh	Services Limited				
4	Madhya	DMIC Vikram Udhyogpuri	-	-	132.54	
	Pradesh	Limited				
5	Rajasthan	DMICDC Neemrana Solar	11.35	1.00	3.60	
		Power Company Limited				
		(a wholly owned subsidiary				
		of DMICDC Limited)				
6	Haryana	DMIC Haryana MRTS	1	5.00	-	
		Project Limited				
7	Haryana	DMIC Haryana Multi	1	5.00	-	
		Modal Logistic Hub Project				
		Limited				
8	Haryana	DMIC Haryana Global City	-	5.00	-	-
		Project Limited				

### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 696 FOR ANSWER ON 23.07.2018

State wise statement of funds sanctioned / released under MSE-CDP for financial years 2015-16, 2016-17, 2017-18 & 2018-19 (as on 30.06.18).

(Rs. in crore)

Sl.	State /UTs	(Rs. in creation Funds sanctioned / released					
No.		2015-16	2016-17	2017-18	2018-19		
	Budget Estimate (BE)	100.00	135.00	184.00	279.00		
	Revised Estimate (RE)	102.95	123.00	157.65	-		
1.	Andhra Pradesh	0.12	3.55	2.23	2.00		
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00		
3.		1.25	4.74	5.43	0.00		
3. 4.	Assam Bihar	0.39	0.00		+		
				0.00	0.00		
5.	Chhattisgarh	0.01	2.00	0.00	0.00		
6.	Goa	0.015	0.00	0.00	0.00		
7.	Gujarat	0.0225	0.76	1.06	0.00		
8.	Haryana	3.36	9.10	12.43	3.56		
9.	Himachal Pradesh	0.0313	0.00	0.00	0.00		
10.	Jammu & Kashmir	0.8321	1.11	4.91	0.00		
11.	Jharkhand	0.015	0.00	0.00	0.00		
12.	Karnataka	0.13	11.68	17.05	10.92		
13.	Kerala	1.64	3.60	11.76	0.00		
14.	Madhya Pradesh	3.39	0.00	10.35	2.00		
15.	Maharashtra	25.24	37.63	24.33	7.14		
16.	Manipur	3.30	11.83	8.46	0.00		
17.	Meghalaya	0.00	0.00	0.00	0.00		
18.	Mizoram	0.04	0.00	0.00	0.00		
19.	Nagaland	0.082	2.50	1.45	0.00		
20.	Odisha	0.19	1.50	0.00	2.55		
21.	Punjab	0.01	4.02	0.00	0.00		
22.	Rajasthan	1.39	3.95	1.70	0.00		
23.	Sikkim	0.01	0.00	0.00	0.00		
24.	Tamil Nadu	13.58	16.09	30.75	11.37		
25.	Telangana	2.00	0.00	4.36	0.00		
26.	Tripura	2.56	3.00	7.88	3.42		
27.	Uttar Pradesh	1.22	3.80	7.00	0.00		
28.	Uttarakhand	0.01	0.00	0.00	0.00		
29.	West Bengal	2.30	0.54	5.64	0.00		
30.	A&N Islands	0.00	0.00	0.00	0.00		
31.	Chandigarh	0.00	0.00	0.00	0.00		
32.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00		
33.	Daman and Diu	0.00	0.00	0.00	0.00		
34.	Delhi	0.00	0.00	0.00	0.00		
35.	Lakshadweep	0.00	0.00	0.00	0.00		
36.	Puducherry	0.00	0.00	0.00	0.00		
	Misc.	0.04	0.28	0.31	0.00		
-	Total	63.1779	121.68	157.10	42.96		